

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 173 of 2019

IN THE MATTER OF:

Ramgad Minerals & Mining Ltd. ...Appellant

Vs

I.G. Kashinath & Ors.Respondents

With
Company Appeal(AT) No. 174 of 2019

IN THE MATTER OF:

Ramgad Minerals & Mining Ltd. ...Appellant

Vs

I.G. Kashinath & Ors.Respondents

Present:

For Appellant: Mr. Nikhil Nayyar, Senior Advocate along with Mr. Arun Srikumar and Mr. Sankeerth Vittal, Advocates

For Respondents: Ms. Gunjan Ahuja, Advocate for Respondent No. 2

ORDER

16.08.2019 By way of last chance, the Respondents are allowed two weeks' time to file reply affidavits. Rejoinder affidavit, if any, may be filed by the Appellant within two weeks thereof.

Post the case 'for Admission (After Notice)' on **23rd September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)